CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00468/2017 DATED THIS THE 12^{TH} DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J) HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

C.A. Nikkin Thimmaiah S/o Aiyanna C.T.
Aged 26 years,
Working as Accountant in the Office of Accountant General (A&E) Karnataka,
Park House,
Bengaluru – 560 001
And R/at o. 43, 7th 'A' Block,
2nd Cross, J.P. Nagar,
9th Phase, Bengaluru – 560 093.

... Applicant

(By Advocate Shri Narayana Bhat)

Vs.

- Comptroller and Auditor
 General of India,
 No. 9, Deen Dayal Upadhyaya Marg,
 New Delhi 110 124.
- 2. The Principal Accountant General of Karnataka (A&E), Indian Audit Offices Department, Park House, Bengaluru 560 001.
- 3. Senior Accounts Officer (HRD)
 Office of the Accountant General (A&E),
 In Karnataka,
 Park House,
 Bengaluru 560 001.

...Respondents

(By Shri M.V. Rao Senior Panel Counsel)

ORDER (ORAL)

OA No.

2

170/00468/2017/CAT/BANGALORE

DR. K.B. SURESH, MEMBER (J):

Since an order has been passed allowing the withdrawal of the applicant

from the OA No. 170/00063/2017, the termination of the applicant has now

attained finality. Therefore he is now considered as terminated from service. In

view of the fact that he had got selection in the Canara Bank and he has already

issued resignation application, it will be construed that he has resigned from the

post. Therefore the respondents will give back all his records/documents and the

NOC also as the applicant has already resigned from their service. This shall be

done within one week next to enable the applicant to join the service of the new

employer. Since the applicant is said to be in the National camp, there will be an

order to the respondents to give the certificate to the learned counsel for the

applicant.

2. The OA is disposed off. No order as to costs.

(PRASANNA KUMAR PRADHAN) SURESH)

MEMBER (A)

(DR. K.B.

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00468/2017

Annexure-A1: True copy of the degree certificate of the applicant

Annexure-A2: True copy of Participation Certificate of the applicant in Rio

Olympics

170/00468/2017/CAT/BANGALORE

Annexure-A3: True copy of letter regarding participation of the applicant in XX Commonwealth Games issued by Hockey India.

Annexure-A4: True copy of certificate on participation in 17th Asian Games, INCHEON 2014.

Annexure-A5: True copy of the offer of appointment dated 23.12.2013 issued by the Deputy Accountant General (Admn.)

Annexure-A6: True copy of the notice of termination No. ES I/A1/2016-17/787 dated 12.01.2017.

Annexure-A7: True copy of the interim of this Tribunal dated 06.02.2017 in OA No. 170/00063/2017.

Annexure-A8: True copy of advertisement for recruitment of sportspersons issued by the Canara Bank

Annexure-A9: True copy of interview call letter dated 11.05.2017 issued to the applicant.

Annexure-A10: True copy of the Endorsement No. ES I/A4/2017-18/36 dated 20.04.2017.

Annexure-A11: True copy of the representation letter dated 31.08.2017.

Annexure-A12: True copy of print out of e-mail intimating the applicant of selection by Canara Bank dated 16.08.2017.

Annexure-A13: True copy of print out of e-mail regarding change in the date of reporting by Canara Bank dated 17.08.2017.

Annexure-A14: True copy of resignation of the applicant dated 21.08.2017.

Annexure-A15: True copy of representation of the applicant dated 22.08.2017 seeking extension of joining date addressed to Canara Bank.

Annexure-A16: True copy of the letter No.HI/5/SMCC/2017 issued by Hockey India dated17.08.2017

Annexures referred in the reply statement

Annexure-R1: True copy of Principal Accountant General letter dated 12.05.2015 regarding recognition of courses in distance learning.

Annexure-R2: True copy of letter F. No.UGC/DEB-II/EIILM/Misc/2015 dated August/2015.

Annexure-R3: True copy of letter No. 1939 Staff (App.II)/70-2016/Vol.V dated 19.12.2016

Annexure-R4: True copy of recommendation of Fact Finding Committee.

Annexure-R5: True copy of request for NOC by the applicant

Annexure-R6: True copy of request for degree certificate by the applicant dated 23.05.2017

Annexure-R7: True copy of Chapter 46 (Resignation) of the Establishment and Administrative Manual for Central Government Offices.
